

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**O.P. No. 1 of 2016**

**Dated: 19<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I. J. Kapoor, Technical Member**

**In the matter of**

**M/s. Dwarikesh Sugar Industries Ltd. ...Appellant(s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvamsy

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1  
Mr. Rajiv Srivastava for R.2

**ORDER**

List the matter on **31.05.2016.**

**(I. J. Kapoor)  
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**